

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 12th October, 2023

No.HC. VII-17/2023/10368/A. In partial modification to this Registry's earlier Notification No.HC.VII-17/2023/10072/A dated 11th October, 2023, Smti Angjeeta Mahanta, Addl. District & Sessions Judge cum Special Judge, POCSO, Morigaon is posted at the same station as Addl. District & Sessions Judge, Morigaon against the post created by the Govt. of Assam vide letter No. JDJ.11016/30/2019-ESTT-JUDI-Judicial/19 dated 15.02.2021.

No.HC. VII-17/2023/10369/A. In partial modification to this Registry's earlier Notification No.HC.VII-17/2023/10098/A dated 11th October, 2023, Smti Moitri Dekadoloi, Civil Judge (Sr. Div.) & Asstt. Sessions Judge No. 2, Cachar, Silchar is posted in the same station as Civil Judge (Sr. Div.) & Asstt. Sessions Judge No. 1, Cachar, Silchar vice **Smti Kangki Rani Deka** transferred.

In **No.HC. VII-17/2023/10127/A** dated 11th October, 2023, the name 'Shri Angaj Baruah', Sub-Divisional Judicial Magistrate (S), Baksa be read as '**Shri Angaz Baruah**'.

Furthermore, in **No.HC. VII-17/2023/10155/A** dated 11th October, 2023, the name 'Shri Pallab Ranjan Borah', Judicial Magistrate First Class, Tinsukia be read as '**Shri Pallav Ranjan Bora**'.

By Order,
Sd/ Utpal Rajkhowa,

REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/~~10370-~~ 10385 /A.

Dated 12.10.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge,_____.
5. Smti Angjeeta Mahanta, Addl. District & Sessions Judge cum Special Judge, POCSO, Morigaon.

6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
7. Smti Kangki Rani Deka, Civil judge (Sr. Div.) & Asstt. Sessions Judge No. 1, Cachar, Silchar.
8. Smti Moitri Dekadoloi, Civil judge (Sr. Div.) & Asstt. Sessions Judge No. 2, Cachar, Silchar.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. Shri Pallav Ranjan Bora , Judicial Magistrate First Class, Tinsukia.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____
Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
14. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
15. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
16. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

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12/10/23

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI